

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 44 OF 2016

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
EMCO Energy Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Saikumar
Mr. Nitish Gupta
Ms. Soumya Saikumar
Ms. Noor Rampal

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija for R.1
Mr. Sethu Ramalingam for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **17.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh